

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.03.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1786 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Surender Kumar Singhal and Anr. Vs. Anand Sonbhadra and Anr. Chairman Implementation and Monitoring Committee Shubhkamna Buildtech Pvt. Ltd.	Aditya Gauri
<b>2.</b>	I.A. No. 1787 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sirajuddin Qureshi and Ors. Vs. Paramjeet Singh Bhatia Resolution Professional Hind Agro Industries Ltd & Ors.	Sameer Kumar
<b>3.</b>	I.A. No. 1788 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Santosh Kumar Mahapatra & Ors. Vs. Bindal Sponnge Industries Limited & Anr.	Hitendra Nath Rath
<b>4.</b>	I.A. No. 1812 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 1356 – 1358 of 2025	Annasaheb K. Navle and Ors. Vs. Resolution Professional of Hindusthan National Glass Industries Ltd & Ors.	Himanshu Satija

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Assistant Registrar